

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

06/03/2019

M.A./260/747/2016

KESHAB CHANDRA PADHI

O.A./260/385/2015

-V/S-

COMPLIANCE REPORT NOT FILED D/O POST

IN MA

ITEM NO:27

FOR APPLICANTS(S) Adv. : Mr. D.P. Dhalsamant

FOR RESPONDENTS(S) Adv.: Mr. A.C. Deo

Notes of The Registry	Order of The Tribunal		
	<p>As submitted by the applicant's counsel order of this Tribunal has been set aside by the Hon'ble High Court. Hence M.A. No.747/16 has become infructuous. Accordingly M.A. is treated as disposed of being infructuous. Respondents counsel agreed to file the copy of the order of the Hon'ble High Court.</p> <table border="1" data-bbox="518 1272 1375 1344"><tr><td data-bbox="518 1272 954 1344">(SWARUP KUMAR MISHRA) MEMBER (J)</td><td data-bbox="954 1272 1375 1344">(GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p data-bbox="518 1406 550 1435">kb</p>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)		